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SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

NOTICE

The undermentioned issues of the *Orissa Gazette Extraordinary* were published during the week ending Wednesday, the 2nd August 1944:—

Sl. No.	Date of publication	Issued by	Subject
24	29th July 1944	Law Department	The Orissa Legislative Assembly Salaries and Allowances (Temporary Repeal) Act, 1944 (Orissa Act XII of 1944).
25	31st July 1944	Office of the Elections Officer.	Declaration of the election of Sri Motilal Pandit, Chandnichauk, Cuttack, as a member of the Orissa Legislative Assembly by the East Orissa Lalbholers Constituency.

Copies of the *Gazettes Extraordinary* mentioned above will be supplied on indent to the Superintendent, Orissa Government Press, Cuttack. Indents should be submitted so as to reach the Superintendent, Government Press, Cuttack, within ten days of the date of issue of these Gazettes.

Subscribers to particular parts can obtain copies of the above *Gazettes Extraordinary* on payment at the rate of Re. 0-1-0 for every 16 pages or a fraction thereof and postage according to weight.

S. H. KHAN

Publisher, Orissa Gazette

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PART I

Appointments, Postings, Transfers, Powers, Leave and other Personal Notices

HOME DEPARTMENT
NOTIFICATIONS

The 1st August 1944

No. 3995-A.—The following notifications, issued by the Government of Bihar in the Political and Appointment Departments, are republished for general information.

By order of the Governor

J. E. MAHER

Chief Secretary to Government

The 8th July 1944

No. 2675-A.—On return from leave, the services of Mr. A. H. Kemp, I.C.S., Joint Magistrate and Deputy Collector, are placed at the disposal of the Government of Orissa.

The 12th July 1944

No. 2705-A.—The services of Mr. R. L. Narasingham, I.C.S., are placed at the disposal of the Government of Orissa.

The 14th July 1944

No. 2755-A.—On expiry of his leave, the services of Mr. C. L. Bryson, I.C.S., are placed at the disposal of the Government of Orissa.

J. W. HOULTON

Chief Secretary to Government

The 28th July 1944

No. 2368-C.—In exercise of the powers conferred by sub-section (5) of section 2 of the Defence of India Act, 1939 (XXXV of 1939), the Governor of Orissa is hereby pleased to direct that the powers conferred on the Provincial Government by sub-rule (2) of rule 129 of the Defence of India Rules shall also be exercisable by the Chief Secretary to the Government of Orissa.

The 1st August 1944

No. 3988-P.—On return from leave, Mr. R. C. Stokes, I.P., is appointed to officiate as Superintendent of Police, Cuttack.

The 1st August 1944

No. 3989-P.—On being relieved of his appointment as officiating Superintendent of Police, Cuttack, Mr. T. Nath, I.P., is reverted to his substantive rank of Assistant Superintendent of Police and is posted to the Russelkonda subdivision in the district of Ganjam.

By order of the Governor

J. E. MAHER

Chief Secretary to Government

DEVELOPMENT DEPARTMENT NOTIFICATION

The 2nd August 1944

No. 2585-D.—In pursuance of clause (1) of paragraph 2 of the Orissa House Rent Control Order, 1942, the Governor of Orissa is pleased to appoint the Special Assistant Agent, Rayaghada in the district of Koraput, to be the Controller for the purpose of the said Order.

By order of the Governor
P. C. DAS
Secretary to Government

DEPARTMENT OF SUPPLY AND TRANSPORT NOTIFICATION

The 31st July 1944

No. 13252-S.T.—In pursuance of clause 16 of the Drugs Control Order, 1943, the Governor of Orissa is pleased to authorise all the District Magistrates in the Province of Orissa to sanction prosecutions for any contravention of the provisions of the said Order within their respective jurisdictions.

By order of the Governor
C. S. JHA
Secretary to Government

SUBORDINATE CIVIL SERVICE

HOME DEPARTMENT NOTIFICATION

The 2nd August 1944

No. 4017-A.—Sri Dinabandhu Mahapatra, Sub-Deputy Magistrate and Sub-Deputy Collector on probation in the district of Ganjam, is appointed to be a Magistrate of the second class.

By order of the Governor
J. E. MAHER
Chief Secretary to Government

OFFICE OF THE REVENUE COMMISSIONER [INSPECTOR-GENERAL OF REGISTRATION] NOTIFICATION

The 27th July 1944

No. 1082—XXIX-16/44-Regn.—Sri Jaganmohan Mahapatra, officiating Sub-Registrar, Jaleswar (Balasore),

on relief by Sri Appanna Das, Sub-Registrar, Jaleswar, on leave, will remain attached to the Sadr Registration Office, Balasore, until further orders.

R. A. E. WILLIAMS
Inspector-General of Registration, Orissa

ORISSA EDUCATIONAL SERVICE NOTIFICATIONS

The 28th July 1944

No. 9-A.—Sri Apurba Krishna Sarkar, Headmaster of the Balasore Zila School and now acting as the Headmaster of the Ravenshaw Collegiate School at Cuttack, is appointed to act, until further orders, as the Headmaster of the Puri Zila School, with effect from the date on which he joins the appointment, vice Sri Gopal Chandra Sinha, transferred.

The 28th July 1944

No. 10-A.—Sri Mahim Chandra Nandi, Headmaster of the Sambalpur Zila School and now acting as the Headmaster of the Balasore Zila School, is appointed to act, until further orders, as the Headmaster of the Ravenshaw Collegiate School at Cuttack, with effect from the date on which he joins the appointment, vice Sri Apurba Krishna Sarkar, transferred.

S. C. TRIPATHI
Director of Public Instruction, Orissa

SUBORDINATE EDUCATIONAL SERVICE NOTIFICATIONS

The 29th July 1944

No. 21.—Sri Upendra Nath Pradhan, a Sub-Inspector of Schools in the district of Balasore, is allowed leave on average pay for one month under rules 150, 155-57 of the Orissa Service Code in extension of the leave already granted to him in notification No. 10, dated the 19th June 1944.

The 29th July 1944

No. 22.—Miss Gyanada Santra, an assistant mistress in the Lady Lewis Girls' High School at Sambalpur, is appointed to act, until further orders, as Headmistress of that school in the upper division of the Subordinate Educational Service, with effect from the 3rd January 1944.

S. C. TRIPATHI
Director of Public Instruction, Orissa